

because Ministry of Defence has a concessional contract rate with the Ministry of Railways for transportation of the personal effects of Defence Service Officers by goods train which is lower than the public tariff rate and the Government can reimburse the Service personnel for transportation of baggage by any other mode only to the extent of the amount that would be payable to the Railways if the baggage had been carried on warrant by goods train.

Firing on J & K Border

2081. SHRI SYED AHMAD HASHMI: Will the Minister of DEFENCE be pleased to state:

(a) what is the number of times when the Pakistani forces opened fire from across the J&K border since January, 1981 to July, 1981;

(b) what are the number of persons/Jawans killed by these firing; and

(c) what action Government have taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SHIVRAJ V. PATIL): (a) There have been sporadic instances of firing in the J&K Sector between January and July 1981 by the Pakistani forces.

(b) One Army Captain was killed on the 7th July, 1981.

(c) The matter has been taken up with the Pakistan Government.

Revision in LRA/TJRA of Army Personnel

2082. SHRI SWAMI DINESH CHANDRA: Will the Minister of DEFENCE be pleased to state:

(a) whether Government propose to revise the rates of Travelling Journey Rationing Allowance and the Leave Rationing Allowance of the army personnel in view of the abnormal rise in the price index after the Report of the Third Pay Commission as the allowance is too meagre and it is less than what is given to an equivalent civilian officer; and

(b) if so, what are the details in this regard and if not, what are the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SHIVRAJ V. PATIL): (a) Train Journey Ration-Allowance which is admissible to the entitled personnel when they travel by Rail/Road on duty or on leave, is being revised regularly. It was last revised in 1979, and a proposal for another revision is under examination. Leave Ration Allowance is revised every 6 months and the next revision will be effective from 1st October, 1981.

(b) The present rate of Train Journey Ration Allowance is Rs. 6.45 per day and the revised rate would be known when a final decision on the proposal is taken. The present rates of Leave Ration Allowance and revised Leave Ration Allowance rates which will be effective from 1st October, 1981 are as under:—

Leave Ration Allowance

Present Rate

Rates with effect
from 10 Oct. 1981

Lower Rate

Rs. 4.65

Rs. 4.85

Higher Rate

Rs. 5.05

Rs. 5.20